

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For orders on (IA in DY No. 639/2020 a/w Memo – CIRP	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s Bhuwalka Steel Industries Ltd	Mr. Shivadutt Bannanje RP

ADVOCATE FOR PETITIONER/s:

Jacob Alexander
Adv for Applicant

JACOB ALEXANDER

9964167970

ADVOCATE FOR RESPONDENT/s:

A. MURALI & JYOTHI. A

ORDER

Heard Mr. Jacob Alexander, learned Counsel for the Applicant in IA and Shri A. Murali along with Ms. Jyothi A., learned Counsels for the Respondent in IA. Learned Counsels for the Respondent in IA submits that he is filing Reply to the IA today. Post the IA under the caption 'For Orders' on **13.02.2020**.

JAC

MEMBER(T)

UJA

MEMBER(J)

Puja

Verified

[Signature]
Court Officer